

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/176 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aminur Rahman,  
District & Sessions Judge,  
Baksa, Mushalpur.

Dated Guwahati the 8<sup>th</sup> January, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/2021/43, dtd. 05.01.2021,

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 18.01.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 12.01.2021 till the morning of 19.01.2021. Further, the Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd-  
**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-105/2001/177 /A, dated 8.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**